

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 1- IA 1056 of 2022
In
CP(IB) 85 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

Sarthak Creation Pvt Ltd
V/s
Bank of Baroda & Ors

.....Applicant

.....Respondent

Order delivered on ..07/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shreyans Shah, PCA
For the Respondent :

ORDER

IA 1056 of 2022

The Progress Report filed by the Liquidator bringing on record the reconstitution of Stakeholders Committee and the list of the updated Stakeholders. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 1056 of 2022 stands disposed of.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**